

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, "B" JAIPUR

श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष
BEFORE: SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA No. 932/JP/2017
निर्धारण वर्ष / Assessment Year : 2008-09

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|---|-------------|-----------------------------------|
| Shri Virendra Kumar Agarwal 15, Shree Vihar Colony, JLN Marg, Jaipur. | बनाम Vs. | The ITO, Ward-7(3), Jaipur. |
| स्थायी लेखा सं./जीआईआर सं./PAN/GIR No. ACOPA 5824 E | | |
| अपीलार्थी / Appellant | | प्रत्यर्थी / Respondent |

निर्धारिती की ओर से / Assessee by : Shri Devang Gargieya (Adv.)
राजस्व की ओर से / Revenue by : Smt. Monish Choudhary (ACIT)

सुनवाई की तारीख / Date of Hearing : 02/02/2021
उदघोषणा की तारीख / Date of Pronouncement: 03/02/2021

आदेश / ORDER

PER: SANDEEP GOSAIN, J.M.

The present appeal has been filed by the assessee against the order of CIT(A)-III, Jaipur dated 19.09.2017 for the assessment year 2008-09.

2. Hearing of the appeal was concluded through video conference in view of the prevailing situation of Covid-19 pandemic.

3. The Id. Counsel for the assessee furnished application for withdrawal of this appeal. The contention in the said application reads as under:-

"Hon'ble Sir,

In this connection, it is submitted that as instructed by the above captioned client, it is hereby prayed that the above appeal please be treated as withdraw with immediate effect in as much as the assessee has opted for settlement under the Vivad Se Vishwas Scheme-2020. A formal order, to this effect may kindly be passed at an early date and oblige.

Thanking You.

Yours faithfully,

For Mahendra Garieya & Associates."

4. The Id. DR has raised no objection if the appeal of the assessee is allowed to be withdrawn.

5. Therefore, in view of the fact that the assessee has already approached the department to settle the matter under "Vivad Se Vishwas Scheme", we permit the assessee to withdraw this appeal. Accordingly, the appeal of the assessee is dismissed as withdrawn.

6. In the result, this appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 03/02/2021.

Sd/-

(विक्रम सिंह यादव)

(Vikram Singh Yadav)

लेखा सदस्य / Accountant Member

जयपुर / Jaipur

दिनांक / Dated:- 03/02/2021.

*Santosh.

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- Shri Virendra Kumar Agarwal, Jaipur.
2. प्रत्यर्थी / The Respondent- ITO, Ward-7(3), Jaipur.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File {ITA No. 932/JP/2017}

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar